

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

Budget Session
Tuesday, April 17, 2018.

Government Business

1. Questions.
2. Shri WINNERSON D. SANGMA, MLA to Call the Attention of the Minister in-charge Education under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in "The Meghalaya Guardian" dated 12.04.2018 under the caption "*Ampati SSA teachers 'deprived' of salary*".
3. Shri CONRAD K. SANGMA, Chief Minister in-charge Mining and Geology to make a Statement under Rule 55 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly on the earlier Resolution passed on 24.09.2015 relating to Para 12 (A) (b) of the Sixth Schedule to the Constitution of India.
4. Shri JAMES K. SANGMA, Minister in-charge Power to lay a Statement relating to Starred Question Nos. 123 & 125 replied on 11.04.2018.

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5. Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to lay a Statement relating to Starred Question No.138 replied on 13.04.2018.
6. Shri SNIAWBHALANG DHAR, Minister in-charge Community and Rural Development to lay the Bi-Annual Report of the MGNREGA for the year 2015-16 and 2016-17.
7. (a) Shri JAMES K. SANGMA, Minister in-charge Home (Police) to beg leave to introduce the Meghalaya Police (Amendment) Bill, 2018.

(b) If leave be granted to introduced the Bill.
8. Voting on Demands for Grants.

Shillong :
The 16th April, 2018.

Commissioner & Secretary,
Meghalaya Legislative Assembly.